

**GOVERNMENT OF ODISHA
FINANCE DEPARTMENT**

No. FIN-CS3-PEN-0002-2020/ 6633 /F,

Date: 14/03/2024

OFFICE MEMORANDUM

Sub:- Sanction of Dearness Relief (T.I) @ 4% enhancing the existing rate from 46% to 50% in favour of the State Government pensioners/ family pensioners with effect from 01.01.2024.

Government of India, Ministry of Personnel, Public Grievances & Pensions in their O.M.No.F-No.42/07/2022-P&PW(D) dated 13.03.2024 have enhanced the Dearness Relief admissible to the Central Government pensioners/family pensioners from the existing rate of 46% to 50% of the basic pension family pension (including additional pension/ family pension with effect from 01.01.2024.

2. In the meantime, one dose of Dearness Allowance @4% has been sanctioned in favour of the State Government employees enhancing Dearness Allowance from 46% to 50% with effect from 01.01.2024 vide Finance Department Office Memorandum No 6619/F, dated 14.03.2024.

3. After careful consideration of the matter, the State Government have been pleased to decide that Dearness Relief (T.I) on pension/ family pension shall be paid to the State Government pensioners/ family pensioners at the same rate of 4% on the revised basic pension/ family pension and provisional pension with effect from 01.01.2024. With sanction of one dose of Dearness Relief (T.I) at the rate of 4%, the Dearness Relief now payable on the revised basic pension/ family pension and provisional pension will be enhanced from 46% to 50% with effect from 01.01.2024.

4. The additional dose of Dearness Relief shall also be admissible on additional basic pension/ additional family pension available to the old pensioners/ family pensioners based on their age as indicated in this Department O.M. No.28300/F dated 23.09.2017.

For the purpose of this Office Memorandum

- i. Pension/family pension in the case of the pre-01.01.2016 retirees and where family pension was due prior to 01.01.2016 means the revised basic pension/revised basic family pension as the case may be in terms of Finance Department Office Memorandum No.28300/F dated 23.09.2017.

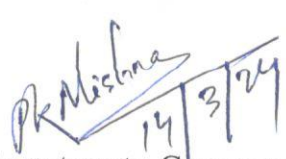
- ii. Also, in the case of pensioners who have retired after 01.01.2016 or where family pension is sanctioned for the first time after 01.01.2016 the pension/ family pension means the basic pension / basic family pension, as the case may be sanctioned on retirement/death.
5. The additional dose of Dearness shall also be admissible to the pensioners/ family pensioners of Non-Government Aided Educational Institutions including Primary Schools under School and Mass Education Department and Non-Government Aided Educational Institutions under Higher Education Department.
6. Payment of Dearness Relief (T.I) involving fraction of a rupee shall be rounded off to the next higher rupee.
7. Other provisions governing grant of Dearness Relief (TI) to Pensioners such as regulation of Dearness Relief during employment/ re-employment and regulation of Dearness Relief where more than one pension is drawn will remain unchanged.


(Vishal Kumar Dev)

14/3/24
Principal Secretary to Government

Memo No. 6634 /F., Date: 14/03/2024

Copy forwarded to Principal Secretary to Governor/ Secretary to Chief Minister/ P.S. to Chief Secretary/ P.S. to DC-cum-ACS/ P.S. to Principal Secretary, Finance Department/ Principal Accountant General (A&E) Odisha/ Accountant General (Audit) Odisha, Bhubaneswar/ Deputy Accountant General Puri, Odisha/ Deputy Accountant General (Projects) Odisha, Koraput/ The Controller of Accounts, Odisha, Bhubaneswar/ All Departments of Government/ All Heads of Departments/ All Collectors/ All District and Sessions Judges/ Secretary to Odisha Legislative Assembly/ Secretary, Lokpal, Odisha/ DT&I (O)/ All Treasury Officers of District Treasuries, Special Treasuries and Sub-Treasuries/ Principal, Secretariat Training Institute, Bhubaneswar/ Director General, Gop Bandhu Academy of Administration, Bhubaneswar/ Director, Madhusudan Das Regional Academy of Financial Management, Bhubaneswar/ Manager, Reserve Bank of India, Public Accounts Department, Bhubaneswar for information.


14/3/24
Joint Secretary to Government

Memo No. 8635 /F., Date: 14/03/2024

Copy forwarded to the Regional Manager, Central Bank of India, 94, Janpath, Unit-III, Bhubaneswar/ Zonal Manager, Bank of India, Bhubaneswar Zone, STAR HOUSE, 1/ID, Jayadev Vihar, Nayapalli, Bhubaneswar/ Regional Manager, Union Bank of India, regional Office, 3/1A, Civic Centre, IRC Village, Nayapalli, Bhubaneswar/ Indian Overseas Bank, Regional Office, B/2, West Saheednagar, BBSR -751007, Bhubaneswar/Circle Office, Indian Bank, B/2 Saheednagar (East), Bhubaneswar/ Zonal Manager, UCO Bank, UCO Bank Building, C-2 Ashok Nagar, Bhubaneswar/ Circle Office, Punjab National Bank, 4th Floor, Deendayal Bhawan, Ashok Nagar, Janapath, Bhubaneswar/ Circle Office, Canara Bank, Circle Office, 1st Floor, Red Cross Bhavan, Sachivalaya Marg, Unix-IX, Bhubaneswar/ Local Head Office, State Bank of India, III/1, Pt. Jawaharlal Nehru Marg, Bhubaneswar/ Regional Manager, Bank of Baroda, Plot No- 171, Bhouma Nagar, Unit-IV, Bhubaneswar/ Regional Manager, Punjab & Sindh Bank, 150 F & G, Rajmahal Chowk, Jan Path South, Ashok Nagar, Bhubaneswar, Odisha 751009/ Regional Manager, Bank of Maharashtra, Plot No 2260, NB Towers, Nuasahi, Nayapalli, Bhubaneswar, Odisha 751012 for information and immediate necessary action.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6636 /F., Date: 14/03/2024

Copy forwarded to the Accountant General (A&E) of State Governments/ Union Territories in India (as listed below). Andhra Pradesh, Hyderabad/ Bihar, Patna/ Madhya Pradesh, Gawalior/ Maharashtra, Mumbai/ Maharashtra, Nagpur-440001/ Uttar Pradesh, Allahabad/ West Bengal, Kolkata/ Gujarat, Ahamedabad/Tamilnadu, Chennai/ Karnataka, Bangalore/ Rajasthan, Jeypore/ Assam, Guwahati/ Kerala, Thiruvananthapuram/ Punjab, Chandigarh/ Haryana, Chandigarh/ Himachal Pradesh, Shimla/ Jammu & Kashmir, Srinagar/ Arunachal Pradesh, Itanagar/ Manipur, Imphal/ Tripura, Agartala/ Meghalaya, Shillong/ Nagaland, Kohima/ Jharkhand, Ranchi/ Chhattisgarh, Raipur/ Uttaranchal, Dehradun/ Pay and Accounts Officers, Tis Hazari, Delhi/ Controller of Accounts, Delhi for information and immediate necessary action. They are requested to circulate this Office Memorandum among the pension paying public sector banks functioning within the jurisdiction of the concerned State for prompt payment to the Odisha State Pensioners.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6637 /F., Date: 14/03/2024

Copy forwarded to the Deputy Secretary to Government of India, Ministry of Personnel, P.G. and Pension, Department of Pension and Pensioners Welfare, New Delhi/ Deputy Chief Accountant, Reserve Bank of India, Department of Government and Bank Accounts, Central Office, 4th Floor, Byculla Office Building, Opposite Mumbai Central Station Byculla, Mumbai 400008 for information and necessary action.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6638 /F., Date: 14/03/2024

Copy forwarded to the Secretaries to Finance Department in all State Government/ Union Territories in India with a request to circulate this Office Memorandum among the Pension Disbursing Authorities functioning within the jurisdiction of the concerned State for prompt payment to the Odisha State Pensioners.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6639 /F., Date: 14/03/2024

Copy forwarded to the Director, Printing, Stationery and Publication, Odisha, Cuttack with a request to publish the order in the next edition of Official Odisha extra ordinary Gazette and supply 20 copies of the same to the Finance Department.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6640 /F., Date: 14/03/2024

Copy forwarded to the President, Odisha Retired Government Employees Association, Plot No.30, Goutam Nagar, BBSR – 751014/ Office of the Odisha State Employees Federation, Cuttack at–Goutam Nagar, Po- Nayabazar, Cuttack, Pin- 753004 for information.

PK Mishra
14/3/24
Joint Secretary to Government

Memo No. 6641 /F., Date: 14/03/2024

Copy forwarded to all Officers and all Branches of Finance Department, Government of Odisha/ Deputy Examiner, Local Fund Audit, Finance Department/ Efficiency Audit Organisation, Finance Department for information.

PK Mishra
14/3/24

Joint Secretary to Government

Memo No. 6642 /F., Date: 14/03/2024

Copy forwarded to Sri Tapan Kumar Pattanaik, Sub-Nodal Officer (E-Gazette), FID, Finance Department for information and necessary action.

He is requested to hoist this Office Memorandum regarding sanction of dearness relief(T.I) in the official website of Finance Department at www.finance.odisha.gov.in for general information.

PK Mishra
14/3/24

Joint Secretary to Government